## LOK SABHA

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Monday, May 14, 1979/Vaisakha 24, 1901 (Saka)

The Lok Sabha met at half past Ten of the Clock

[Mr. Speaker in the Chair].

ORAL ANSWERS TO QUESTIONS

Availability of Text Books and change in Syllabus

\*1094. CH. HARI RAM MAKKASAR GODARA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether his attention has been drawn to the fact that in the Capital there has been dearth of text books during the last two years and the syllabus has often been changed to suit the availability of books in the market; and
- (b) if so, whether there is no planing for the production of text-books at any stage to avoid playing into the hands of private commercial-minded publishers who in the absence of text books bring out guides for all subjects and sometimes sell the same as prescribed books?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) A few of the NCERT books were published somewhat late during the last two years which was mainly due to the introduction of the new pattern of education. The syllabuses for 1978-79 examinations were modified on the recommendations of the Patel Review Committee NCERT has, however, recently 1099 LS-1

streamlined its policy of reproduction and distribution of the books so as to avoid any such eventuality in future.

(b) For every academic session, there is detailed planning at every stage for the text books required for the session, right from the preparation of manuscripts to the production and distribution of the text books.

As regards bringing out the guides by private publishers, the Government have no comments. Both NCERT and the CBSE discourage the use of guides. NCERT also publish workbooks and teachers guides for various subjects. However, over the last two years in view of the large number of original textbooks that had to be produced, it was not possible for NCERT to bring out updated and new workbooks and guidebooks.

चौ० हरीराम मक्कासर गोदारा मध्यक्ष महोदय, क्या शिक्षा, समाज कल्यासा स्रॉर सक्कृति मन्त्री यह बताने को कृपा करेंगे कि:

(क) क्या उनका ध्यान इस तथ्य की ग्रोर दिलाया गया है कि राजध ने में गत दो वर्षों के दौरान पाठ्य पुस्तको की कम रह हैं ग्रीर बाजार में पुस्तकों की उपलब्धता के ग्रनुरूप पाठ्यच्या मे प्राय. परिवर्तन विया गया है ?

डा॰ प्रताप चन्त्र कन्त : मान्यघर, ये शिकायतें सही हैं कि पिछले साल में पुस्तकों की कुछ कमी थी। इसके लिए एन०सं० धार० टी॰ ने नया प्रबन्ध किया है। इसके मुताबिक एन० सी॰ घार० टी॰ कुछ स्कूलो में पुस्तकें भेजता है भीर इसके भलावा सरकार का जो पब्लिकेशन डिबीजन है, उनकी मारफत धी पुस्तकें विक जाती हैं। 3

बौठ हरोराम मनकातर गोदारा: अध्यक्ष महोदय, मैं जानना चाहता हूं कि क्या यह सही है कि वणिक मनोवृद्धि ब ले मैंर-सरकारी प्रकाशक, पाठग्-पुस्तकों के उत्पादन की कोई योजना न होने से, पाठ्य पुस्तकों के सभी विश्यों के निए गाइड प्रकाशित कर देते हैं और मनमाने ढंग से यह काम करते है ? वे लोग गवनंमेंट की स्वीकृति के विना मनमाने ढंग से भी ऐसी पुस्तकों की कीमते बढ़ा रहे है । मैं जानना चाहता हूं कि इनकी मनमानी रोकने के लिए सरकार क्या कर रही है ?

डा० प्रताप चन्द्र चन्द्र : मान्यवर, कोई मनमा ने डंग से काम नहीं कर रहा है । कुछ गैर-मरकारी प्रतिष्ठान पाठ्य-पुस्तके छ पते थे लेकिन वे ठीक वक्त पर नहीं प्राती थीं इस लिए इसमें परिवर्तन किया गया है कि एन० सी० ग्रार० टं० पुस्तकें छापेगा ग्रीर इसके प्रलावा हमारा जो सेन्द्रल बोर्ड ग्राफ सेकेण्डर। ए गूके गन है वह भा गैर सरकार। संस्थाग्रो से किताबे भा लेकर उनका पाठय-पुस्तकों के रूप में प्रयोग करेगा।

RINCHING SHRI KHANDU KHRIME: These text books are not reaching the different parts of the country at the time the new academic year starts. Moreover, there has always been scarcity of text books. The problem is more for States like Arunachal Pradesh and other North-Eastern parts of the country. States Educational Boards have the syllabus of the NCERT for their Secondary Schools and they have asked the NCERT for the supply of the textbooks. It has been seen often and on and we have found that every year the textbooks are not reaching the States in time. The students and the teachers are put to lot of difficulties due to non-availability of textbooks. We have practical examples. In view of this, may I request the hon. Minister after the syllabus is worked out by the Secondary Board, whether the samples will be given to the publishers who will publish the

books and send them direct to the school authorities concerned.

DR. PRATAP CHANDRA CHUN-DER: Sir, there are different Boards and Textbooks Societies which publish school textbooks in different parts of the country. NCERT by and large was publishing books for the schools which are under Central Board of Secondary Education and other schools which have adopted NCEAT textbooks. So in the last 2 years, we found that there are some complaints about the availability of textbooks. We changed the rules. Now there is an advertisement pubnewspapers so that the lished in schools place their orders directly to the NCERT or the Central Board according to their requirement So, the bulk supply is made by the NCERT In addition. if any loose supply is required, there are Government Bookstalls under the Information and Broadcasting Ministry. They supply these books. This is how we are trying to meet the problem.

SHRI A. E T. BARROW: Sir, is it not a fact that the Ishwarbhai Patel Committee recommended that NCERT should make a major recommendations in regard to the textbooks and that it should not engage in the task of publishing books? NCERT should only give the broad outlines of what should be contained in the textbooks and the State Governments concerned and others should carry out the actual publication of textbooks.

DR. PRATAP CHANDRA CHUNDER: As I said, there are different State Boards and State Textbook Societies. They are proceeding independently of NCERT. So far as Delhi is concerned, there is a separate textbook board for Delhi Schools upto Class VIII. The production of textbooks is not being centralised. Now what we have done is, so far as the Central Board of Secondary Education is concerned, we have given open choice to the schools to select either NCERT textbooks or the approved

textbooks published by private publishers so that there will be a proper competition and best books alone will be selected.

## Inclusion of Moral Education and Sports in curriculum of Schools

- \*1095. SHRI S. R. REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether there is any proposal under the consideration of Government to include moral education and sports in the curriculum of junior High Schools; and
- (b) if so, the details regarding the uniform policy of Government in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Emphasis has been laid for the development of social, moral and spiritual values in the revised curriculum of the Ten-Year School submitted by the Ishwarbhai Patel Committee. Physical and health education are also essential components of the curriculum upto class K and physical education as an elective subject for class XI and XII.

SHRI S. R. REDDY: This is more laudable object to emphasise on the development of social, moral spiritual values in the revised curriculum. But the real problem difficulty arises how you seek to achieve this because India is a country of multi-religions. In view of this fact, will the Minister consider my proposal to convene a meeting of heads of the religions and spiritual leaders to find out a common curriculum and fix these books for all concerned in the schools?

DR. PRATAP CHANDRA CHUN-DER: I shall consider this very valuable suggestion.

SHRI S. R. REDDY: Secondly. regarding sports, in the year 1982, we are playing host to Asian games and in the year 1984, we are going to have world hockey championship in India. Looking to the performance of our young men abroad in the recent games -hockey was our national game-in which we have given very poor account,-and in view of this performance in sports and hockey. will the Minister consider finding out talent from the rural youth? In sports, there is more politics sports, rather than otherwise.

DR. PRATAP CHANDRA CHUNDER: The Government wholly approves of the idea of the hon. Member from the opposition, Actually, there was a meeting of the representatives of the State Boards or Councils for Sports at Patiala Saturday last and I had attended that meeting; and there I highlighted the problem of politics in sports. We have suggested that suitable steps may be State Government, the taken by becaue under the Constitution, sports is a State subject. Sir, you had inaugurated this parliamentary forum of sports. We are having dialogue with the Members of Parliament who take keen interest in sports. Certainly, it will be possible for us to tackle this problem.

श्री जनदीस प्रताद मानुर: पाठ्यकम विद्याचि में के लिए तय किया जाता है विभिन्न स्तरों के लिए। क्या आपको इसकी भी जान-कारी है कि प्राथमिक स्तर के जो छात्र हैं उनके पास इतनी अधिक पुस्तकों हो जाती हैं कि उनका वजन उनके अपने वजन से क्यादा हो जाता है और बच्चों के लिए पुस्तकों ले कर चलना मृष्किल हो जाता है। इतना वजन प्राथमिक स्तर पर आप डाल देते हैं। दो तीन दिन पहले आपने कहा था कि पाइय पुस्तकों के बारे में आप कोई कार्यवाई